

15

OA 860/06

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

App. by Rly. Counsel
for R-1, 3 & 4 filed
counter by non
of the resp'ds b/w
for further
order.

13/04
Order dated. 26/04/07

Ld. Counsel for
all the parties are
absent. Further four
weeks time is allowed
for filing of counter.

Adjud. to 27/06/2007
Dy. Registrar

Counter b/w by
R-1 to 4.
Copy not sent.
Counter by R-5
not filed.

for further
order.
26/06
Order dt. 27/06/07

None for the Applicant.
Ld. Counsel for R-5 is also
absent. On the request of Col.
A.S.C. for R-1 to 4 adj'd. to
12/07/07 for service of copy of
counter. R-5 to file counter
within that date.
Dy. Registrar

ORDER DATED: 16-03-2009

CORAM:
HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)
AND
HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

None appears for the
Applicant. Call on 17-03-2009
as past-heard.

Members(A) Members(J)

ORDER DATED: 17-03-2009

CORAM:
HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)
AND
HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Neither the Ld. Counsel
for the Applicant nor the Applicant
is present when the case is
called. Mr P. C. Prada, Ld. Counsel
for Rlys is present. This case
is dismissed for default.

Members(A) Members(J)